

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3185
ANSWERED ON:16.03.2015
PHASING OUT OF OUTDATED AIRCRAFT
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has prescribed any time-limit for phasing out/withdrawal of outdated or ageing aircraft and if so, the details thereof;
- (b) whether various airlines are still operating their outdated aircraft and if so, the details thereof, airline-wise both public and private including Air India;
- (c) whether Air India as well as private airlines operating in the country propose to replace all of their outdated or ageing aircraft with new aircraft; and
- (d) if so, the details thereof, airline-wise along with the steps taken in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) Directorate General of Civil Aviation has not prescribed any time limit for phasing out of outdated or ageing aircraft. Airlines are operating aircraft till it is airworthy and safe for operation. However, a provision exists in the Civil Aviation Requirements Section-2, Series F, Part XX for the age of aircraft to be imported into the country. Pressurised aircraft with age of more than 15 years and unpressurised aircraft with age of more than 20 years are not allowed to be imported for scheduled, non scheduled and general aviation purposes.

For flying training organizations, as per CAR Section 7, Series D, Part I, Para 5.4, aircraft more than 30 years of age from the year of manufacturing shall not be used for flying training activities. Flying Training Organisations having aircraft more than 30 years shall be required to phase out these aircraft within a period of three years from the date of issue of this CAR i.e., 31st January, 2018.

(b) to (d) Airlines are operating aircraft till it is airworthy and safe for operation. Air India Ltd. and its sister companies have decided to replace the old aircrafts.